

which particular aspects of the Five Year Plan may be given publicity?

**Dr. Keskar:** Yes, Sir.

**सेठ बचल सिंह :** क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि उत्तर प्रदेश में कितने मोबाइल काम कर रहे हैं ?

**डा० केलकर :** शायद मेम्बर साहब मोबाइल वान्स का जिक्र कर रहे हैं। मैं उनको बताना चाहता हूँ कि मोबाइल वान्स के द्वारा जो फिन्स वर्ग रह दिखलाये जायेंगे वह उत्तर प्रदेश में भी दिखलाये जायेंगे।

#### PRICE OF COAL

\*189. **Shri Heda:** Will the Minister of Production be pleased to state how the internal price of coal compares with the average cost of our exported coal?

**The Minister of Production (Shri (K. C. Reddy):** The basic price, internal and for export, is the same and special commercial charges levied by the Government on export at one time have been abolished. The difference between internal price and the price for export of coal loaded on ships is accounted for by charges like shipping charges, river dues, grading fees, Calcutta Port Commissioner's charges, etc. incurred on export of coal. At Calcutta, these amount approximately to Rs. 4/12/- per ton.

**Shri Heda:** I want to know it clearly, whether because of the export of coal we do not suffer any loss or lose profit when we compare our sale in the internal market.

**Shri K. C. Reddy:** We do not suffer any loss by export.

#### INCREASE IN COAL CESS

\*190. **Shri Nageshwar Prasad Sinha:** (a) Will the Minister of Production be pleased to state whether the colliery owners of Bihar have submitted a representation to Government drawing their attention to the recent increase in coal cess per ton?

(b) If so, what action has been taken on it?

(c) Is the increase calculated to affect production of coal?

**The Minister of Production (Shri K. C. Reddy):** (a) Yes.

(b) The Government of India have been in communication with the Bihar Government on the subject. The Bihar Government have agreed to stay collection of cess in accordance with the enhanced rates ordered by them. They have also made certain revised proposals which are now under the consideration of the Government of India.

(c) It is presumed that what the hon. Member wants to know is whether the increase will affect the production of coal adversely. It is not possible to give any definite answer to this now as the actual increase in the rate of cess is still to be finalised.

**Dr. M. M. Das:** May I know, whether the State Governments in the States in which these collieries are located are entitled to determine the rate of cess?

**Shri K. C. Reddy:** Yes; they are entitled to determine the local cess that has to be levied on coal produced in their States.

**Shri P. C. Bose:** Are the Government aware that the District Boards of Manbhum and Hazaribagh are starving for want of money on account of the stay order on the collection of this cess?

**Shri K. C. Reddy:** The Bihar Government have stayed the collection at the proposed increased rate till they consider the counter-proposals made by the Government of India